

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF TSIL ENERGY LIMITED		
1	NAME OF CORPORATE PERSON	TSIL ENERGY LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	20th November, 2012
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Ministry of Corporate Affairs, Registrar of Companies, Cuttack
4	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U40109OR2012PLC016232
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	TATA Sponge Administrative Building, Bileipada, P.O. Baneikala, Joda, Odisha, PIN-758038
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25th September, 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Bimal Kanti Choudhury 77A/50 Raja S.C.Mallick Road, 8 S.P.B.Block, Kokata-700092 Email: tsilliquidation@gmail.com Phone No.:9831522717 Registration No. IBBI/IPA-001/IP-P01028/2017-2018/11682
8	LAST DATE FOR SUBMISSION OF CLAIMS	25th October, 2021

Notice is hereby given that TSIL Energy Limited has commenced voluntary liquidation on 25th September, 2021.
 The stakeholders of TSIL Energy Limited are hereby called upon to submit a proof of their claims on or before 25th October, 2021 to the liquidator at the address mentioned against item 7.
 The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
 Submission of false or misleading proofs of claim shall attract penalties.

Date: 25th September, 2021
 Place : Kolkata

Bimal Kanti Choudhury
 Liquidator

